

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No.202 of 2012 &
IA No.323 of 2012

Dated : 18th October , 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. Appellant (s)

Versus

Punjab State Electricity Regulatory Commission
& Anr. ...Respondent (s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 323 of 2012 (Application for interim Orders) to the Respondents returnable on 22.11.2012. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **22.11.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk